

आसाम मेल 4-12-1967 को पूर्वोत्तर सीमा रेलवे के बानरहाट स्टेशन पर पटरी से उत्तर गई थी।

(ख) यह दुर्घटना एक सवारी डिब्बे की 'ईक्वेलाइजिंग बीम' टूट जाने के कारण हुई। जोधपुर डिब्बीजन में अनुसूचित जातियों के रेलवे कर्मचारियों के लिये मकान

5590. श्री राम सिंह अयरबाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जोधपुर डिब्बीजन के अनुसूचित जातियों के रेलवे कर्मचारियों के लिये आवास सुविधाएं उपलब्ध नहीं हैं ;

(ख) क्या यह भी सच है कि उनको नगर में अस्पृश्यता के कारण मकान किराये पर भी नहीं मिलते ;

(ग) यदि हां, तो क्या सरकार इन कर्मचारियों को सरकारी क्वार्टर देने की व्यवस्था पर विचार कर रही है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) :

(क) जी नहीं। अनुसूचित जाति के कर्मचारियों सहित रेल कर्मचारियों को, उनकी बारी आने पर, रेलवे क्वार्टरों का आबंटन उसी क्रम में किया जाता है जिस क्रम में आवास के लिये उनके आवेदनपत्र दर्ज रहते हैं।

(ख) रेल प्रशासन के पास इस आशय की कोई सूचना नहीं है।

(ग) और (घ). सबाल नहीं उठता।

ELECTRICITY DUES FROM HINDUSTAN STEEL LTD.

5591. SHRI P. K. DEO : Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether a sum of Rs. 2 crores and 25 lakhs is due to be paid to the Orissa Government by the Hindustan Steel Ltd. towards electricity charges;

(b) whether the Orissa Government have been pressing for urgent payment of this

large sum, as the finances of the State are in a tight corner due to flood, cyclone and draught; and

(c) the time by which the amount is likely to be paid ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) to (c). No electric charges are payable to the Orissa Government. Duty on electricity generated by the Rourkela Steel Plant in its own power plant is, however, payable to the State Government. The exact amount payable as duty has not been finally determined on account of differences as to the basis and manner of calculating such duty. Nevertheless, the Plant has made 'on account' payments amounting to Rs. 1.15 crores towards these dues. The final payments can be made only after the exact quantum of liability of this account has been determined.

RATES OF ROYALTY ON IRON ORE

5592. SHRI P. K. DEO : Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether Government have turned down the proposal of Orissa and Bihar Governments to increase the rate of royalty by Re. 1/- per ton on iron ore; and

(b) if so, the reasons therefor ?

THE MINISTER OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) and (b). The question of fixing revised rates of royalty on iron ore based on its quality, in the light of the recommendations made by the State Governments is under consideration.

CASHEW NUTS PROCESSING INDUSTRY

5593. SHRI C. JANARDHANAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the question of setting up of a Cashew Board for the proper development of the cashew-nuts processing industry has been considered by Government; and

(b) if so, the decision taken thereon ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY